

8 O.A. 44/06

ORDER DATED: 24.06.09.

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER

Counsel on order
on 29.06.09
prepared for
counsel for
both sides.

In
16/07

16/07

None appears for the
applicant. Can this matter
on 26.06.09 under the
heading for order.

Member (A)

Member (J)

Order dated - 29/06/2009.

CORAM:

Hon'ble Mr. Justice K. Thankappan, M(J)

Hon'ble Mr. C. R. Mohapatra, M(A)

Neither the counsel nor the
applicant appears.

Being a case of 2006, we
are dismissing this O.A. for default.

Let counsel for the respondents
be, however, present.

Member (A)

Member (J)